- I. Report and Accounts (1983-84) of the Bharat Heavy Electricals Ltd., New Delhi and related papers
- II. Report and Accounts (1983-84) of the Maruti Udyog Ltd., New Delhi, and related papers
- III. Report and Accounts (1983-84) of toe Bharat Process and Mechanical Engineers Ltd. Calcutta, and its subsidiary Weighbird (India) Ltd. and related papers
- IV. Report and Accounts (1983-84) of the Bharat Leather Corporation Ltd., NOIDA, Ghaziabad and related papers
- V. Report and Accounts (1983-84) of the Scooters India Ltd., Lucknow, and related papers
- VI. Report and Accounts (1983-84) of the Triveni Structurals Ltd., Naini, Allahabad and related papers
- VII. Report and Accounts the Tungabhadra Steel Tungabhadra Dam, papers. (1983-84) of Products Ltd., and related

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619 A of the Companies Act, 1956:—

- (1) (i) (a) Annual Report and Accounts of the Bharat Heavy Electricals Limited, New Delhi for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the comptroller and Auditor General of India t hereon-
- (b) Statement by Government accepting the above Report.

[Placed in Library See. No. LT—502|85 for (a) and (b)].

(ii) (a) Annual Report and Accounts of the Maruti Udyog Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of Comptroller and Auditor Gneral of India thereon.

(b) Statement by Government accepting the above report.

[Placed in Library See. No. LT—499185 for (a) and (»)]•

- (iii) (a) Annual Report and Accounts of the Bharat Process and Mechanical Engineers Limited, Calcutta, and its subsidiary Weighbird (India) Limited, for the year 1983-84, together with the Auditors' Report on the Accounts and Auditor General of India thereon.
- (B) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT—504[85 for (a) and (b)].

- (iv) (a) Eighth Annual Report and Accounts of the Bharat Leather Corporation Limited, NOIDA, Ghaziabad for the year 1983-84, together with the Auditors' Report on the Ac.oi ' . and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government 00 tha working of the Corporation.

[Placed in me Library. See No. LT—501 [85 for (a) and (b)].

- (v) (a) Twelfth Annual Report and Accounts of the Scooters India Limited, Lucknow, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT—500/85 for (a) and (b)]

(vi) (a) Nineteenth Annual Report and Accounts of the Triveni Structurals Limited, Naini, Allahabad, for the year 1983-84, together with the Auditors' Report on the Accounts aiy the comments of the Comptroller and Auditor General of India thereon.

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(b) Statement by Government accepting the above Report

[Placed in t'ne Library. See No. LT—498/85 for (a) and (*>)]

- (vil) (a) Twenty-fourth Annual Report and Accounts of the Tungabhadrai Steel Products Limited. Tungabhadra Dam, for the year 1983-84, together with t'ne Auditors* Repoit on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in the Library. See No. LT—497|85 for (a) and (b)].

(2) Statement (i_n English and Hindi) giving reasons for the delay in laying the papers mentioned, at U)(»)(vi) and (vil) above.

[Placed in the Library. See No. LT—504|85].

- I. Report of MRTP Commission on setting up of new undertaking in notified backward area in U.P. and related paper
- II. Report of MRTP Commission on setting up of new undertaking in notified backward area in Maharashtra/Karnataka and related paper

SHRI ARIF MOHD. KHAN: Sir, *I* also lay on the Table a copy each (in English and Hindi) of the following papers under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969:—

(i) Report of the Monopolies and Restrictive Trade Practices Commission under section 22(3) (b) of the said Act, in Ihe case of M|s. Modi Industrties Limited , Modi Nagar (Uttar Pradesh) for setting up of a new undertaking for the manufacture of Steel Tyre Cotd Wire, Steel Tyre Bead Wire and Hose Wire in a notified area in the State-of Uttar Pradesh and an Order dated the 19th June, 1984, of tie Central Government thereon together with an explanatory note on the Report.

[Placed in the Library. See No. LT—495/85]

(ii) Report of the Monopolies and Restrictive Trade Practices Commission

under Section 22(3)(b) of the said Act, in the case of M|s. National Standard Duncan Limited, Calcutta for setting Up of a new undertaking for the manufacture of Tyre Steel Cord Wire in a notified backward area in the States of Maharashtra|Karnataka, and an Order dated the 19th June, 1984, of the Central Government thereon together with an explanatory note on the Report. .

[Placed in fne Library. See No. LT--496/85]

Report and Account (1983-84) of the Automobile Research Association of India, Pune, and related papers

SHRI ARIF MOHD. KHAN- Sir, 1 also lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Fourteenth Annual Report and Accounts of the Automobile Research Association of India, Pune, for the year 1983-84, together with the Auditors' Report on the Accounts.
- (ii) Statement by Government accepting the Report on the Accounts.
- (iii) Statement by Government accepting the report.

[Placed in the Library. See No. LT—505 J85 for (i) and (ii)].

- I. Hooghly Docking and Engineering Ltd., (Acquisition and Transfer of Undertak ings) Administration of Funds Rules. 1985
 - II. Hooghly Docking and Engineering Company Lid. (Acquisition and Tranter of Undertakings) (Intimation regarding Mortgage, Charge, Lien or other Intensi in any property) Rules, 1985

SHRI ARIF MOHD. KHAN; Sir, 1 also lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Heavy Industry), under sub-section (3) of section 31 of the Hooghly Docking and Engineering Company Limited (Acquisition find Transfer of Undertakings) Act, 1984: (i) SO. No. 53(E), dated, the 28th

January, 1985, publishing the Hooihty